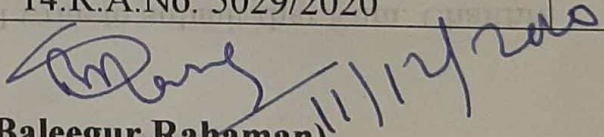


In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated 14.12.2020

(Morning Session)	(Afternoon Session)
<b>Evidence</b> 1. P & SC No.5014/2020 2. S.C. No. 5051/2016 3. S.C. No. 5045/2016 4. S.C. No. 5074/2017 5. S.C. No. 5008/2019 6. S.C. No. 5046/2018 7. S.C. No. 5018/2017 8. S.C. No. 5018/2016 9. S.C. No. 5054/2017 10.S.C. No. 5041/2018 11.S.C. No. 5007/2018	<b>313 Statement</b> 1. S.C. No. 5008/2013 2. S.C. No. 5011/2013 3. S.C. No. 5013/2013
<b>Hearing/Objection</b> 12.S.C. No. 5017/2017 13.Crl. Misc. No. 5392/2020 14.Crl. Misc. No. 5392/2020	<b>Notice</b> 4. M.A. No. 5080/2020
<b>Call for TCR</b> 15.Crl. Appeal No 5001/2020 16.Crl. Appeal No 5002/2020	<b>Appearance of Party</b> 5. P & Sc. No.5035/2020
	<b>Arguments</b> 6. S.C. No. 5020/2017 7. Crl. Misc. No. 5398/2020
	<b>Summons</b> 8. S.C. No. 5049/2020 9. S.C. No. 5033/2020 10.S.C. No. 5034/2020
	<b>Call on</b> 11.S.C.No. 5064/2017 12.S.C.No.5020/2015
	<b>Judgment</b> 13.M.A.No. 5006/2015 14.R.A.No. 5029/2020

  
(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District

**NOTE:**

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. Other Civil Cases listed on 14-12-2020 are posted to 13-01-2021.

**LIST OF CASES WHICH ARE POSTED ON 14-12-2020 IN THE  
COURT OF PRL. SENIOR CIVIL JUDGE AND JMFC, ANEKAL.**

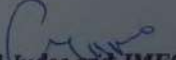
<b>Morning Session</b>			<b>Afternoon Sesssion</b>		
<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>	<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>
1	O.S. No. 904/2006	Arguments	1	O.S. No. 263/2017	Evidence
2	O.S. No. 928/2006	Arguments	2	O.S. No. 155/2017	Evidence
3	O.S. No. 196/2014	Arguments	3	O.S. No. 301/2017	Evidence
4	O.S. No. 51/2015	Arguments	4	O.S. No. 46/2017	Evidence
5	O.S. No. 483/2015	Arguments	5	O.S. No. 449/2017	Evidence
6	O.S. No. 587/2015	Arguments	6	O.S. No. 403/2018	Evidence
7	O.S. No. 588/2016	Arguments	7	O.S. No. 336/2010	Steps
8	O.S. No. 413/2019	Arguments	8	O.S. No. 289/2010	Steps
9	O.S. No. 1396/2006	Evidence	9	O.S. No. 250/2010	Steps
10	O.S. No. 51/2007	Evidence	10	O.S. No. 423/2012	Steps
11	O.S. No. 330/2012	Evidence	11	O.S. No. 236/2012	Steps
12	O.S. No. 9/2014	Evidence	12	O.S. No. 158/2013	Steps
13	O.S. No. 12/2015	Evidence	13	O.S. No. 301/2014	Steps
14	O.S. No. 103/2015	Evidence	14	O.S. No. 9/2015	Steps
15	O.S. No. 346/2016	Evidence	15	O.S. No. 46/2018	Steps
16	O.S. No. 357/2016	Evidence	16	O.S. No. 108/2018	Steps
17	O.S. No. 68/2016	Evidence	17	O.S. No. 367/2018	Steps
18	O.S. No. 636/2016	Evidence	18	O.S. No. 463/2019	Steps
19	O.S. No. 365/2018	Evidence	19	Ex. No. 95/2006	Steps
20	M.C. No. 21/2020	Evidence	20	Mis. No. 29/2019	Steps

Sd/-  
Prl. S.C.J, Anekal.

**In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.**  
**Cause List Dated :- 14.12.2020**

Sl.No	Morning Session	Stage of the Case	Sl.No	After noon Session	Stage of the Case
1	OS No.71/2020	Hearing	1	CC No.90/2011	Further evidence
2	OS No.77/2014	Evidence	2	CrI.Misc No. 475/2020	Evidence
3	OS No.34/2010	Defendant Evidence	3	CrI.Misc No.581/2020	Evidence
4	OS No.316/2008	Cross of PW1	4	PCR No.631/2019	Sworn Statement
5	OS No.634/2011	Defendant Evidence	5	PCR No.228/2016	Arguments
6	OS No.536/2011	Objections	6	CrI.Misc. No.549/2020	Enquiry
7	OS No.158/2001	Amendment	7	CrI.Misc. No.150/2020	Lok adalath
8	OS No.338/1998	Amendment	8	CrI.Misc. No.161/2020	Lok adalath
9	OS No.422/2015	Cross examination	9	CrI.Misc. No.132/2020	Lok adalath
10	OS No.62/2015	Cross of PW1	10	CrI.Misc. No.105/2020	Lok adalath
11	OS No.170/2012	Cross of DW1	11	OS No.46/1996	Hear
12	OS No.388/2007	Cross of DW1	12	OS No.550/2013	Cross PW1
13	OS No.346/2013	Evidence	13	CrI.Misc. No.220/2020	Notice to respondent
14	OS No.370/2008	Cross of PW1	14	CrI.Misc. No.187/2020	Notice to respondent
15	OS No.238/2016	Hearing	15	CrI.Misc. No.224/2020	Notice to respondent
16	OS No.287/2010	Hear	16	CrI.Misc. No.232/2020	Notice to respondent
17	OS No.288/2010	Hear	17	CrI.Misc. No.319/2020	Notice to respondent
18	OS No.289/2010	Hear	18	CrI.Misc. No.320/2020	Notice to respondent
19	OS No.324/2010	Hear	19	CrI.Misc. No.188/2020	Notice to respondent
20	PCR No.195/2020	Hear	20	CrI.Misc. No.105/2020	Notice to respondent

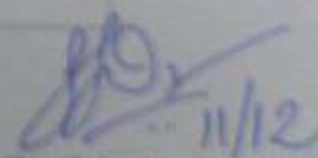
**NOTE :- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by the Hon'ble High Court of Karnataka.**

  
**PrI.Civil Judge and JMFC.,  
 Anekal.**

In the court of Sri. Ramprashanth.M.N. J Addl. Civil Judge & JMFC, Anekal.

Cause List dated: 14.12.2020

Sl. No.	Case numbers	Sl. No.	Case numbers
1	CC No.609/2005	21	CC No.254/2016
2	CC No.915/2007	22	CC No.1957/2017
3	CC No.1309/2010	23	CC No.158/2017
4	CC No.1312/2010	24	CC No.668/2017
5	CC No.950/2012	25	CC No.542/2018
6	CC No.621/2012	26	CC No.1990/2018
7	CC No.113/2012	27	CC No.1655/2018
8	CC No.962/2012	28	CC No.1783/2018
9	CC No.811/2013	29	CC No.2104/2019
10	CC No.558/2013	30	PCR No.183/2013
11	CC No.611/2013	31	PCR No.179/2014
12	CC No.321/2014	32	PCR No.184/2014
13	CC No.722/2014	33	PCR No.176/2014
14	CC No.769/2014	34	PCR No.289/2018
15	CC No.174/2015	35	CrI.Misc.869/2016
16	CC No.68/2015	36	OS No.655/2012
17	CC No.1337/2016	37	OS No.405/2014
18	CC No.2157/2016	38	OS No.425/2020
19	CC No.1334/2016	39	OS No.426/2020
20	CC No.449/2016	40	Ex.No.10/2015

  
11/12  
Jc J Addl. Civil Judge & JMFC,  
Anekal.

**Note: All advocates are requested to strictly follow SOP dated 12.11.2020 by the Hon'ble High Court of Karnataka.**

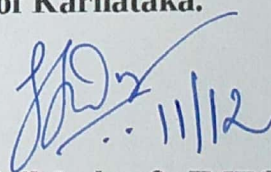
**Matter listed on 14-12-2020 for hearing in the court of  
II Addl. Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	CC.No. 122/11	Evidence	1	OS.No. 58/18	Arguments
2	CC.No. 495/11	Evidence	2	OS.No. 1542/16	Arguments
3	CC.No. 1248/12	Evidence	3	CC.No. 111/10	Steps
4	CC.No. 753/13	Evidence	4	CC.No. 1200/10	Steps
5	CC.No. 569/14	Evidence	5	CC.No. 1407/10	Steps
6	CC.No. 879/14	Evidence	6	CC.No. 1448/10	Steps
7	CC.No. 751/15	Evidence	7	CC.No. 267/12	Steps
8	CC.No. 840/16	Evidence	8	CC.No. 353/13	Steps
9	CC.No. 2197/16	Evidence	9	CC.No. 352/13	Steps
10	CC.No. 1180/17	Evidence	10	CC.No. 482/13	Steps
11	CC.No. 1506/17	Evidence	11	CC.No. 1472/13	Steps
12	CC.No. 1630/17	Evidence	12	CC.No. 648/19	Steps
13	CC.No. 1744/17	Evidence	13	CC.No. 1341/19	Steps
14	CC.No. 398/18	Evidence	14	CC.No. 1596/19	Steps
15	PCR.No. 153/20	Sworn Statement	15	CC.No. 1597/19	Steps
16	PCR.No. 315/20	Sworn Statement	16	CC.No. 2114/19	Steps
17	PCR.No. 316/20	Sworn Statement	17	CC.No. 2208/19	Steps
18	PCR.No. 90/11	Sworn Statement	18	CC.No. 64/15	Hearing
19	CC.No. 920/05	Steps	19	CC.No. 138/18	Hearing
20	CC.No. 272/10	Steps	20	CC.No. 100/19	Hearing

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated**

**12-11-2020 issued by the Hon'ble High Court of Karnataka.**



II Addl. Civil Judge & JMFC,  
Anekal.